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BOMBAY REORGANISATION (REMOVAL OF DIFFICULTIES) ORDER NO. 1

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G.S.R. 478, dated the 27th April 1960.1-The following Order made by the President is published for general information: In exercise of the powers conferred by Section.95 of the Bombay Reorganisation Act, 1960, the President hereby makes the following Order, namely:

1.1:-

- (1) This Order may be called the Bombay Reorganisation (Removal of Difficulties) Order No. 1.
- (2) It shall come into force at once.

2.2:-

The Governor of the new State of Gujarat shall, before entering upon his office on the 1st day of May, 1960, make and subscribe the oath or affirmation prescribed in Art. 159 of the Constitution in the presence of the seniormost Judge available of the High Court for the Suite.